

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0005226/2023	MD SORAB VS STATE OF ODISHA	BIKASH KUMAR DASH VS	CHARMAL /42 /2023 ADDL.SESIONS JUDGE CUM SPL JUDGE, RAIRAKHOL(Sambalpur) TR/0000014/2023
2	BLAPL/0005227/2023	BHUBANESWAR HARNA VS STATE OF ODISHA	BIKASH KUMAR DASH VS	/ /0 ADDL.SESIONS JUDGE CUM SPL JUDGE, RAIRAKHOL(Sambalpur) TR/0000013/2023
3	BLAPL/0005228/2023	PRAKASH PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DARINGBADI /183 /2022 ADDL. SESSION JUDGE,BALLIGUDA(Kandhamal) ST/0000047/2023
4	BLAPL/0005229/2023	TAME DIGAL VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /42 /2022 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000009/2022
5	BLAPL/0005230/2023	PRADEEP SETH VS STATE OF ODISHA	LALIT SAHU VS	BOLANGIR TOWN /141 /2023 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir) GR/0000422/2023
6	BLAPL/0005231/2023	GAGAN BIHARI GIRI VS STATE OF ODISHA	SARADA PRASAD DASH VS	GHAGARBEDA /32 /2023 S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(Mayurbhanj) CT/0000171/2023
7	BLAPL/0005232/2023	CHARAN ROUT VS STATE OF ODISHA	ASHOK JENA VS	BARAMBA /266 /2021 ADDL.SESIONS JUDGE,ATHAGARH(Cuttack) ST/0000048/2022
8	BLAPL/0005233/2023	SONA KHILLA VS STATE OF ODISHA	MAMATA MISHRA VS	CHITRAKONDA /59 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000079/2022
9	BLAPL/0005234/2023	CHINU @ ARJUN MAJKHAND @ MACHHAKHAND VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	LARAMBA /159 /2022 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir) GR/0000732/2022
10	BLAPL/0005235/2023	PRADHAN KHARA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /112 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000065/2022
11	BLAPL/0005236/2023	ATMILAL MAJHI VS STATE OF ODISHA	S.S.RAY (2) VS	R.UDAYAGIRI /95 /2021 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000080/2021

ORISSA HIGH COURT**FILING REPORT AS ON :09/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0005237/2023	SANTOSH NAIK VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	AIRPORT /102 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000384/2023
13	BLAPL/0005238/2023	SOUMYAJEET MOHAPATRA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	CHANDRASEKHARPUR /283 /2022 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0005047/2022
14	BLAPL/0005239/2023	KANHU @ RANJIT ROUT VS STATE OF ODISHA	DILLIP KUMAR DASH VS	DHARAKOT PS /6 /2023 J.M.F.C.,ASKA(Ganjam) GR/0000029/2023
15	BLAPL/0005240/2023	AMAR SETHY VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	PARJANG /520 /2022 J.M.F.C.,PARJANG(Dhenkanal) GR/0000497/2022
16	BLAPL/0005241/2023	AMIT KUMAR SWAIN VS STATE OF ODISHA	DILLIP KUMAR DASH VS	DHARAKOT PS /6 /2023 J.M.F.C.,ASKA(Ganjam) GR/0000029/2023
17	BLAPL/0005242/2023	SATYAJIT NAYAK VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KALINGA NAGAR /61 /2023 J.M.F.C.,JAJPUR ROAD(Jajapur) CT/0000375/2023
18	BLAPL/0005243/2023	MUNA @ RANJIT KUMAR SWAIN VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	LAXMISAGAR P.S. /27 /2023 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0000067/2023
19	BLAPL/0005244/2023	RAMLAL GOND VS STATE OF ODISHA	UMAKANTA BARIK VS	KUNDEI /123 /2022 ADJ,UMERKOTE(Nabarangapur) CT/0000027/2023
20	BLAPL/0005245/2023	NIBASI NAHAK VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	POLASARA PS /460 /2022 ADJ,KODALA(Ganjam) Spl/0000010/2022
21	BLAPL/0005246/2023	BISWANATH KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	ORKEL /81 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000066/2022
22	BLAPL/0005247/2023	JULIA @ MANORANJAN MISHRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KANPUR /63 /2020 ADDL.SESIONS JUDGE,ATHAGARH(Cuttack) ST/0000025/2021
23	BLAPL/0005248/2023	JIBAN KISHORE ROUT	SUSANTA KUMAR BARAL	BOUDH /147 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2023

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		VS STATE OF ODISHA	VS	SPECIAL JUDGE,BAUDH(Baudh) Spl/0000082/2023
24	BLAPL/0005249/2023	SAI SWASTIK @ SANTOSH PRADHAN VS STATE OF ODISHA	MANORANJAN MUDULI VS	BANARAPAL /67 /2023 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000017/2023
25	BLAPL/0005250/2023	LADURA JANKA VS STATE OF ODISHA	SANGRAM MISHRA VS	TELKOI /197 /2022 J.M.F.C.,TELKOI(Kendujhar) GR/0000193/2022
26	BLAPL/0005251/2023	BINOD BHATRA VS STATE OF ODISHA	PREMRAJ GOUDA VS	CHITRAKONDA /127 /2020 () //
27	BLAPL/0005252/2023	TUKUNA BEHERA VS STATE OF ODISHA	BHARAT JALLI VS	NAYAPALLI P.S. /175 /2020 () //
28	BLAPL/0005253/2023	TAPAN PATTANAİK VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAMBALPUR TOWN /129 /2023 () //
29	BLAPL/0005254/2023	MUNU BUDEK VS STATE OF ODISHA	UDIT RANJAN JENA VS	BOLANGIR TOWN /491 /2022 () //
30	BLAPL/0005255/2023	LEELADHAR CHOUDHARY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	GHANTAPADA /16 /2023 () //
31	BLAPL/0005256/2023	KARAN CHOUHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /227 /2022 () //
32	BLAPL/0005257/2023	P. MADHAB VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NIMAKHANDI /69 /2023 () //
33	BLAPL/0005258/2023	NAGARJUNA BISOI @ ARJUNA BISHOYI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /77 /2022 () //
34	BLAPL/0005259/2023	RAMESH BEHERA VS	CHANDAN SAMANTARAY VS	SORO /225 /2020 ()

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2023

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35	BLAPL/0005260/2023	STATE OF ODISHA BIKRAM SAHU VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /198 /2023 ()
36	BLAPL/0005261/2023	STATE OF ODISHA VISHAL SAKHARAM UTKAR VS	OM SWARUP VS	// EOW,BHUBANESWAR /10 /2023 ()
37	BLAPL/0005262/2023	STATE OF ODISHA SIBU @ SUSHIL KUMAR SAHANI VS	RANJAN KUMAR NAYAK VS	// RAJKANIKA /186 /2022 ()
38	BLAPL/0005263/2023	STATE OF ODISHA MD. ASLAM @ MUNA VS	PARTHA SARATHI DAS VS	// KEONJHAR TOWN /14 /2023 ()
39	BLAPL/0005264/2023	STATE OF ODISHA MD. ASLAM @ MUNA VS	PARTHA SARATHI DAS VS	// KEONJHAR TOWN /15 /2023 ()
40	BLAPL/0005265/2023	STATE OF ODISHA SABAR MALIK VS	NIRAKAR JENA VS	// / /0 ()
41	BLAPL/0005266/2023	STATE OF ODISHA MD. ASLAM @ MUNA VS	PARTHA SARATHI DAS VS	// KEONJHAR SADAR /21 /2023 ()
42	BLAPL/0005267/2023	STATE OF ODISHA DEBABRATA BARIK VS	BIBHUTI RANJAN MOHANTY VS	// MANGALPUR /99 /2023 ()
43	BLAPL/0005268/2023	STATE OF ODISHA BASANT KHILAR VS	AMITAV TRIPATHY VS	// ODAGAON /81 /2022 ()
44	BLAPL/0005269/2023	STATE OF ODISHA SAGAR SOLANKI VS	DIPTIREKHA NANDA VS	// / /0 ()
45	BLAPL/0005270/2023	STATE OF ODISHA BANAMALI NAIK VS STATE OF ODISHA	JAYADEBA BEHERA VS	// BELPARA /35 /2023 () //

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2023

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46	BLAPL/0005271/2023	NIRMAL KUMAR NAIK VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	TALCHER TOWN /252 /2022 () //
47	BLAPL/0005272/2023	KALIA @ SUMAN KUMAR MALIK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	SALIPUR /87 /2023 () //
48	BLAPL/0005273/2023	PRASANA KUMAR KHUNTIA @ PRASANNA KUMAR KHUNTIA @ PRASANNASPRMADKHUNTIA VS STATE OF ODISHA	ANIRUDHA DAS VS	BADAGODA P.S. /391 /2022 () //
49	BLAPL/0005274/2023	KABULI @ ROJA BUDDIN KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BOLAGARH P.S. /283 /2022 () //
50	BLAPL/0005275/2023	LIPUN @ SANKARSANA GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	K.NUAGAON /313 /2022 () //
51	BLAPL/0005276/2023	SAGAR MANDAL@SAGAR BAHADUV MANDAL VS STATE OF ODISHA	ANIRUDHA DAS VS	MOTU /57 /2020 () //
52	BLAPL/0005277/2023	BANAMALI NAIK VS STATE OF ODISHA	JAYADEBA BEHERA VS	PATNAGARH /68 /2023 () //
53	BLAPL/0005278/2023	BANAMALI NAIK VS STATE OF ODISHA	JAYADEBA BEHERA VS	BELPARA /3 /2023 () //
54	BLAPL/0005279/2023	MADAN PATRA VS STATE OF ODISHA	DIPTIREKHA NANDA VS	/ /0 () //
55	BLAPL/0005280/2023	BARIAL MARANDI VS STATE OF ODISHA	DEBABRATA DASH VS	TELKOI /205 /2022 () //
56	BLAPL/0005281/2023	RADHESHYAM CHANDI @ RADHE VS STATE OF ODISHA	DEVASHIS PANDA VS	SINDHIKELA PS /97 /2021 () //
57	BLAPL/0005282/2023	KRISHNA PRADHAN @ KHATEI	JYOTIRMAYA SAHOO	DHARAKOT PS /167 /2020

ORISSA HIGH COURT

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0005283/2023	DEEPAK KUMAR SAHOO	DEBASIS MISHRA	PALLAHARA /87 /2023
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0005284/2023	BISWARANJAN PATRA	AMLAN SHAKTI PAUL	KHURDA MODEL /195 /2023
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0005285/2023	RANJAN PRADHAN	SUJIT KUMAR PATTNAIK	POLASARA PS /460 /2022
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0005286/2023	SALILA SAHOO	DEBASIS MISHRA	PALLAHARA /87 /2023
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0005287/2023	NILESH KUMAR KAR	BINI MISHRA	EOW,BHUBANESWAR /15 /2023
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0005288/2023	KUNA PHULABADU	SAROJ KUMAR PADHY	SUNABEDA /7 /2023
		VS	VS	()
		STATE OF ODISHA		//
64	CMAPL/0000370/2023	RASMIBALA SWAIN	ADV.	//
		VS	VS	()
		STATE OF ODISHA		//
65	CMAPL/0000371/2023	SHYAM SUNDAR SARANGI	SANGRAM MISHRA	//
		VS	VS	()
		STATE OF ODISHA		//
66	CMAPL/0000372/2023	PRABHUTTA MOHANTY	SASWATI MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
67	CMAPL/0000373/2023	PRADEEP KUMAR NAYAK	ADV	//
		VS	VS	()
		STATE OF ODISHA		//
68	CMP/0000527/2023	DEBAKI SAHOO	GAGAN BIHARI SINGH	//
		VS	VS	()

ORISSA HIGH COURT

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69	CMP/0000528/2023	TAAHASILDAR, BHUBAN TAHASIL NIRANJAN CHOUDHURY VS SUSHILA CHOUDHURY	PRAFULLA KUMAR RATH VS	// // ()
70	CMP/0000529/2023	WESCO, SAMBALPUR VS JASODA SAHU	PRASANTA KUMAR TRIPATHY VS	// // ()
71	CMP/0000530/2023	WESCO, SAMBALPUR VS JASODA SAHU	PRASANTA KUMAR TRIPATHY VS	// // ()
72	CMP/0000531/2023	DUSASAN BEHERA VS JYOSTNAMAYEE SAHU	PRASANNA KUMAR RATH VS	// // ()
73	CMP/0000532/2023	DUSASAN BEHERA VS JYOSTNAMAYEE SAHU	PRASANNA KUMAR RATH VS	// // ()
74	CMP/0000533/2023	PRAMOD CHANDRA SENAPATI VS SANATAN JENA	GOPINATH MISHRA VS	// // ()
75	CMP/0000534/2023	SUDHANSU SEKHAR PATTANAYAK VS ANAPURNA PATTANAYAK @ DAS	NIRANJAN SWAIN VS	// // ()
76	CMP/0000535/2023	YUDHISTIR PRADHAN VS KRUSHNA CHANDRA PATEL	RABINDRA NATH PRUSTY VS	// // ()
77	CMP/0000536/2023	GEDULU KANAKAMMA REDDY VS RAUREDLA CHANDRAMMA REDDY	BAIBASWATA PANIGRAHI VS	// // ()
78	CMP/0000537/2023	RAJ KUMAR AGARWAL VS I.F.G.L. REFRACTORIES LTD., SUNDARGARH	BISWAJIT NAYAK VS	// // ()
79	CONTC/0003238/2023	RASANANDA PATEL VS BIRENDRA KUMAR BEHERA, C.D.A.O., SUNDARGARH	ADV. VS	// // ()

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FILING REPORT AS ON :09/05/2023

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80	CONTC/0003239/2023	ASWINI KUMAR SAHU VS ASWATHY S., IAS	ADV. VS	// 0 //
81	CONTC/0003240/2023	DILLIP KUMAR PRADHAN VS ASWATHY S, I.A.S.	ADV VS	// 0 //
82	CONTC/0003241/2023	KORESH PAIK VS DEORANJAN KUMAR SINGH, I.A.S.	ADV. VS	// 0 //
83	CONTC/0003242/2023	TANKADHAR NAIK VS SRIKANT KUMAR TARAI, I.A.S.	DR.NIRANJAN SWAIN VS	// 0 //
84	CONTC/0003243/2023	USHARANI SAMAL VS PRADEEP KUMAR DASH, DIRECTOR SECONDARY EDUCATION, ORISSA, BBSR.	ADV. VS	// 0 //
85	CONTC/0003244/2023	BALMUKUNDA PRADHAN VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
86	CONTC/0003245/2023	RAMAKANTA BEHERA VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
87	CONTC/0003246/2023	NARENDRANATH SWAIN VS ASWATHY S., I.A.S.	SANGRAM JENA VS	// 0 //
88	CONTC/0003247/2023	PRATIMA BHUYAN VS GENERAL MANAGER, EAST COAST RAILWAY, BBSR	ADV VS	// 0 //
89	CONTC/0003248/2023	SUBASH CHANDRA MISHRA VS DHRUBA CHARAN BEHERA, O.E.S. (1), D.E.O., BOLANGIR	ADV. VS	// 0 //
90	CONTC/0003249/2023	JABAMBAR DIGAL VS ASHISH ISHWAR PATIL, I.A.S.	BHARAT JALLI VS	// 0 //
91	CONTC/0003250/2023	SUJATA BEHERA	ADV.	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
92	CONTC/0003251/2023	S. ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT., BBSR	ADV	//
		SUSAMA MOHANTY	ADV	//
		VS	VS	0
93	CONTC/0003252/2023	S.ASWASTHY, COMMISSIONER CUM SECY., S AND ME DEPT.	ADV	//
		JOGESH CHANDRA ACHARYA	ADV	//
		VS	VS	0
94	CONTC/0003253/2023	S.ASWASTHY, COMMISSIONER CUM SECY., S AND ME DEPT.	ADV	//
		RANJAN KR. SAHU	ADV	//
		VS	VS	0
95	CONTC/0003254/2023	S.ASWASTHY, COMMISSIONER CUM SECY., S AND ME DEPT.	ADV	//
		LINGARAJ SAHOO	ADV	//
		VS	VS	0
96	CONTC/0003255/2023	S.ASWASTHY, COMMISSIONER CUM SECY., S AND ME DEPT.	ADV	//
		OM PRAKASH MOHARANA	ADV	//
		VS	VS	0
97	CONTC/0003256/2023	BISWAJIT GHOSH, DISTRICT EDUCATION OFFICER, PURI	ADV.	//
		BANAMALI SAMAL	ADV.	//
		VS	VS	0
98	CONTC/0003257/2023	ROOPA ROSHAN SAHOO, I.A.S.	ADV	//
		ANIL KUMAR TIWARI	ADV	//
		VS	VS	0
99	CONTC/0003258/2023	PROF. ROHAN DHIMAN, SECY., BOARD OF GOVERNORS CUM REGISTRAR, NATIONAL INSTITUTE OF TECHNOLOGY	ADV.	//
		CHAITANYA CHARAN PADHIHARI	ADV.	//
		VS	VS	0
100	CONTC/0003259/2023	DR. JNANINDRA NATH BEHERA	TRILOCHAN NANDA	//
		SANTOSH KUMAR DANSENDA	TRILOCHAN NANDA	//
		VS	VS	0
101	CONTC/0003260/2023	SUSHIL KUMAR TRIPATHY, D.F.O., NUAPADA	TRILOCHAN NANDA	//
		DASHARATH MAJHI	TRILOCHAN NANDA	//
		VS	VS	0
102	CONTC/0003261/2023	SUSHIL KUMAR TRIPATHY, D.F.O., NUAPADA	ADV	//
		DHIRENDRA KUMAR NAYAK	ADV	//
		VS	VS	0

ORISSA HIGH COURT

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		M.L.PADHI, ASSISTANT REGIONAL PROVIDENT FUND COMMISSIONER, ODISHA		//
103	CONTC/0003262/2023	KAMALA KUMARI SWAIN	ADV	//
		VS	VS	0
		DEO RANJAN KUMAR SINGH, I.A.S.		//
104	CONTC/0003263/2023	PADMANAV SAHOO	ADV	//
		VS	VS	0
		P.B.BARMA, REGIONAL PROVIDENT FUND COMMISSIONER, ODISHA		//
105	CONTC/0003264/2023	KARUNAKAR PAIKRAY	ADV	//
		VS	VS	0
		P.B.BARMA, REGIONAL PROVIDENT FUND COMMISSIONER, ODISHA		//
106	CONTC/0003265/2023	GOBINDA CHANDRA DANGA	ADV	//
		VS	VS	0
		P.B.BARMA, REGIONAL PROVIDENT FUND COMMISSIONER, ODISHA		//
107	CONTC/0003266/2023	PRAMILA KUMAR BISWAL (DEI)	ADV	//
		VS	VS	0
		P.B.BARMA, REGIONAL PROVIDENT FUND COMMISSIONER, ODISHA		//
108	CONTC/0003267/2023	SK.RAZAK	ADV	//
		VS	VS	0
		P.B.BARMA, REGIONAL PROVIDENT FUND COMMISSIONER, ODISHA		//
109	CONTC/0003268/2023	SK.JHUMU	ADV	//
		VS	VS	0
		P.B.BARMA, REGIONAL PROVIDENT FUND COMMISSIONER, ODISHA		//
110	CONTC/0003269/2023	BAURI PATRA	ADV	//
		VS	VS	0
		P.B.BARMA, REGIONAL PROVIDENT FUND COMMISSIONER, ODISHA		//
111	CONTC/0003270/2023	RAGHUNATH DASH	ADV	//
		VS	VS	0
		DR. MAKARANANDA BEURA, C.D.M.O., NAYAGARH		//
112	CONTC/0003271/2023	RAJENDRA BEHERA	ADV,	//
		VS	VS	0
		DR.BIJAYA KUMAR PANIGRAHI, DIRECTOR OF FAMILY WELFARE		//
113	CONTC/0003272/2023	SUDHIR KUMAR MAHANTA	ABHISHEK MOHANTY	//
		VS	VS	0
		PROF. DR. TRILOCHAN SAHU		//

ORISSA HIGH COURT**FILING REPORT AS ON :09/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	CONTC/0003273/2023	PRAMOD KUMAR PANDA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
115	CONTC/0003274/2023	SUBIDITA NANDA VS PROF. DR. TRILOCHAN SAHU, PRINCIPAL GOVERNMENT COLLEGE OF ENGINEERING, KEONJHAR	ABHISHEK MOHANTY VS	// 0 //
116	CONTC/0003275/2023	SRIKANTA SAHOO VS A. ASWASTHY S., I.A.S.	ADV. VS	// 0 //
117	CONTC/0003276/2023	TAPAS KUMAR NAYAK VS SANJAY KUMAR SINGH, I.A.S.	ADV. VS	// 0 //
118	CONTC/0003277/2023	MANOJ KUMAR DAS VS SANJAY KUMAR SINGH, IAS	ADV. VS	// 0 //
119	CONTC/0003278/2023	ABHAYA KUMAR ROUT VS DR. ARABINDA KUMAR PADHEE, PRINCIPAL SECY., A AND FE DEPT.	ADV VS	// 0 //
120	CONTC/0003279/2023	RENUKA RANA VS SATYA RANJAN SAHU, COLLECTOR, BOUDH	SAROJ KUMAR MISHRA VS	// 0 //
121	CONTC/0003280/2023	NABIN KUMAR PATEL VS MINARANI MANGAL, D.E.O,SAMBALPUR	ADV VS	// 0 //
122	CONTC/0003281/2023	BIPIN KUMAR SAHOO VS PRIYADARSHI SANGRAM KESHARI KHUNTIA, OAS A(JB)	ADV VS	// 0 //
123	CONTC/0003282/2023	PARSURAM BEHERA VS S.ASWASTHY, IAS	ADV VS	// 0 //
124	CONTC/0003283/2023	NITYANANDA BARIK VS SAUBHAGYA RANJAN PANDA,OAS	PABITRA KUMAR DUTTA VS	// 0 //
125	CONTC/0003284/2023	A.RAJENDRA PRASAD	SOUMYA JYOTI BISWAL	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
126	CONTC/0003285/2023	BINJHAISH RANJAN NAYAK, SUB REGISTRAR, JATNI,KHURDA MAMATA CHOUDHURY	SOUMYA JYOTI BISWAL	// //
		VS	VS	()
127	CRLA/0000523/2023	SAMARJIT TRIPATHI, SUB REGISTRAR, BERHAMPUR II KARTIKA NAIK	NITYANANDA MOHAPATRA	// NAKTIDEUL /85 /2022
		VS	VS	()
128	CRLA/0000524/2023	STATE OF ODISHA BUDU MALANA	JYOTIRMAYA SAHOO	// GOLANTHARA (BERHAMPUR) /31 /2015
		VS	VS	()
129	CRLA/0000525/2023	STATE OF ODISHA SANTOSH KUMAR GOUDA @ SANTOSH GOUDA @ K	JYOTIRMAYA SAHOO	// BERHAMPUR SADAR /73 /2017
		VS	VS	()
130	CRLA/0000526/2023	STATE OF ODISHA SWADA RANA	BHABANI SHANKAR DASPARIDA	// SINDHIKELA PS /134 /2020
		VS	VS	()
131	CRLLP/0000028/2023	STATE OF ODISHA STATE OF ODISHA	SANGRAM DAS, S.C.(VIGILANCE)	// KORAPUT VIGILANCE /1 /2014
		VS	VS	()
132	CRLMA/0000150/2023	NRUSIMHANATH SAHU SRIMANTA HATI	ADV.	// / /0
		VS	VS	()
133	CRLMC/0002279/2023	STATE OF ODISHA P. KARAMA PATRA @ P. KURMEYA PATRA	RAJENDRA NARAYAN ROUT	// GOLANTHARA (BERHAMPUR) /395 /2022
		VS	VS	()
134	CRLMC/0002280/2023	STATE OF ODISHA PURASTAM SAHU	CHIRANJIB ROUT	// TALCHER TOWN /144 /2014
		VS	VS	()
135	CRLMC/0002281/2023	STATE OF ODISHA ANIL KUMAR NAYAK	DILLIP KUMAR RAY	// / /0
		VS	VS	()
136	CRLMC/0002282/2023	S.D.M., BHADRAK SK.MANTAZ@SK.MAMTAZ	GURUPRASAD BEHERA	// SPL.TASK FORCE /14 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0002283/2023	STATE OF ODISHA DEEPANKAR@DEEPAK KUMAR ROUT VS	MANAS CHAND VS	// MAHILA P.S.(BBSR) /104 /2021 S.D.J.M.,BHUBANESWAR(Khordha) CT/0004742/2021
138	CRLMC/0002284/2023	STATE OF ODISHA PRASANTA NAIK@NAHAK VS	AMITAV TRIPATHY VS	SARANAKUL /53 /2017 ()
139	CRLMC/0002285/2023	STATE OF ODISHA MANJULA KUMAR DEVI VS	PRONOY MOHANTY VS	// SURADA /93 /2006 ()
140	CRLMC/0002286/2023	STATE OF ODISHA MALLIK MAHIMUDDIN VS	SURYAKANTA DWIBEDI VS	// BETNOTI /264 /2022 ()
141	CRLMC/0002287/2023	STATE OF ODISHA MANOHAR SHARMA VS	JAYDEEP PAL VS	// / /0 ()
142	CRLMC/0002288/2023	STATE OF ODISHA MANOHAR SHRAMA VS	JAYDEEP PAL VS	// / /0 ()
143	CRLMC/0002289/2023	STATE OF ODISHA BHRAMARBAR TARAI VS	SATYABRATA DASH VS	// / /0 ()
144	CRLMC/0002290/2023	STATE OF ODISHA GADADHAR NANDA VS	SAROJ KUMAR PADHY VS	// BOLANGIR TOWN /347 /2020 ()
145	CRLMC/0002291/2023	STATE OF ODISHA LAXMIPRIYA BARIK VS	SUNIL KUMAR PANDA VS	// CDA-II /47 /2023 ()
146	CRLMC/0002292/2023	STATE OF ODISHA NIRMAL CHANDRA MOHANTY VS	SOUMYA MISHRA VS	// KHURDA MODEL /406 /2021 ()
147	CRLMC/0002293/2023	STATE OF ODISHA BIJAYALAXMI DASH VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// EOW,BHUBANESWAR /14 /2021 () //

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0002294/2023	TARAK TUBE COMPANY, KOLKATA VS OHM PIPES PVT. LTD.	SOUMYA JYOTI BISWAL VS	//0 0 //
149	CRLMP/0000929/2023	JHADESWAR MANDAL VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
150	CRLMP/0000930/2023	RANJIT SAMAL VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
151	CRLMP/0000931/2023	KARTIKA BEHERA VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	//0 0 //
152	CRLMP/0000932/2023	SUBASINI BEHERA VS STATE OF ODISHA	SANGRAM RATH VS	//0 0 //
153	CRLMP/0000933/2023	RAJU SHARMA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
154	CRLMP/0000934/2023	MANJULATA SETHY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	//0 0 //
155	CRLMP/0000935/2023	ABDUL MOBIN VS HOME (STATE)	MOHAMMED MUSTAQ ANSARI VS	GOVINDPUR /42 /2021 0 //
156	CRLMP/0000936/2023	LAXMIPRIYA SETHI VS STATE OF ODISHA	PRASANTA KUMAR NAYAK VS	//0 0 //
157	CRLMP/0000937/2023	SWARNA PRAVA NAYAK VS STATE OF ODISHA	LAXMAN BHOI VS	//0 0 //
158	CRLMP/0000938/2023	TARESWAR SWAIN VS STATE OF ODISHA	JAYADEBA BEHERA VS	//0 0 //
159	CRLMP/0000939/2023	BHABAGRAHI PANDA	BHABANI SHANKAR DASPARIDA	//0

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	CRLMP/0000940/2023	K.KIRAN PATRA	BHABANI SHANKAR RAYAGURU	/ /0
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMP/0000941/2023	JANAKI SWAIN	SUBHRANSU BHUSAN MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMP/0000942/2023	ROJIBALA DAS	PRAKASH CHANDRA DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMP/0000943/2023	ANSUMAN NAYAK	DEVASHIS PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMP/0000944/2023	NINIMA MOHANTY	BIDESH RANJAN BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMP/0000945/2023	DINESH KUMAR AGRAWAL	BHABANI SHANKAR DASPARIDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
166	CRLREV/0000247/2023	CHANDESWAR BEHERA	DEVASHIS PANDA	/ /0
		VS	VS	J.M.F.C,CUTTACK(Cuttack)
		STATE OF ODISHA		ICC/0000474/2022
167	CRLREV/0000248/2023	PANCHANAN BARIK	MANAS KUMAR CHAND	/ /0
		VS	VS	3RD ADJ BHUBANESWAR(Khordha)
		SASMITA ROUSTRAY		CRA/0000045/2022
168	CRLREV/0000249/2023	BASANTI SALA	KARTIK CHANDRA JENA	/ /0
		VS	VS	()
		SWARNACHUDA CHHAU NRUTYA PRATISTANA, BALASORE		//
169	FAO/0000216/2023	MANJUBALA KISAN	PRADEEP KUMAR MISHRA	/ /0
		VS	VS	RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR(Khordha)
		UNION OF INDIA		Oa/0000187/2019
170	FAO/0000217/2023	PRASANTA RAJAHANSA	SAILABALA JENA	/ /0
		VS	VS	DISTRICT & SESSIONS JUDGE,SAMBALPUR(Sambalpur)

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	MATA/0000153/2023	STATE OF ODISHA PRAMOD KUMAR ROUT VS PUSPITA ROUT	BIBHU PRASAD TRIPATHY VS	CMA/0000104/2022 // JUDGE FAMILY COURT,BHUBANESWAR(Khordha) CP/0000083/2018
172	MATA/0000154/2023	SUBHRATA PATEL VS RAMESH CHANDRA PATEL	BISWAJIT MOHAPATRA VS	// DISTRICT & SESSIONS JUDGE,SUNDERGARH(Sundargarh) Os/0000019/2021
173	MATA/0000155/2023	MANISHA SUBUDHI VS PABITRA KUMAR BARIK	BHAGABAT PRASAD RATH VS	// () //
174	RPFAM/0000152/2023	SUJIT KUMAR PATNAIK VS PRAMILA PATTANAIAK	AMLAN SHAKTI PAUL VS	// () //
175	RSA/0000184/2023	JYOTI PRAKASH SHAW VS ABHINAV SHAW	UMA CHARAN MISHRA VS	// 2ND ADDL.DIST.JUDGE,BARIPADA(Mayurbhanj) RFA/0000083/2017
176	RSA/0000185/2023	ASHOK KUMAR MISHRA VS AJAYA KUMAR MISHRA	RAJENDRA KUMAR PRADHAN VS	// DISTRICT AND SESSIONS JUDGE,NAYAGARH(Nayagarh) RFA/0000078/2022
177	RVWPET/0000170/2023	GANESH SUPPLY AGENCIES VS DEBABANDANA APATA	SUDEEP KUMAR SARANGI VS	// () //
178	RVWPET/0000171/2023	DR.SMITA NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //
179	RVWPET/0000172/2023	PRAMILA MOHANTY VS GOBARDHAN PRADHAN	KARUNAKAR DAS VS	// () //
180	TRP(C)/0000172/2023	PRAVAKAR MALI VS TRIPATI NAYAK	BHARAT JALLI VS	// () //
181	TRP(C)/0000173/2023	TAPASWINI BEHERA VS BIJAYA KUMAR BEHERA	BASUDEV BARIK VS	// () //

ORISSA HIGH COURT**FILING REPORT AS ON :09/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	TRP(C)/0000174/2023	ALOK KUMAR PANDA VS REENA PANIGRAHI	SURYAKANTA PALAI VS	// 0 //
183	WA/0000951/2023	STATE OF ODISHA VS ANIRUDHA NAYAK	TARUN PATNAIK,A.G.A VS	// 0 //
184	WA/0000952/2023	STATE OF ODISHA VS BISWANATH BISOI	TARUN PATNAIK,A.G.A VS	// 0 //
185	WA/0000953/2023	STATE OF ODISHA VS DR. CHOUDHURY PRADIPTA KUMAR DAS	TARUN PATNAIK, A.S.C. VS	// 0 //
186	WA/0000954/2023	STATE OF ODISHA VS DILLIP KUMAR BALIARSINGH	TARUN PATNAIK,A.G.A VS	// 0 //
187	WA/0000955/2023	STATE OF ODISHA VS RAJIB LOCHAN BISWAL	PUSHPARAJ BHARADWAJ, A.S.C. VS	// 0 //
188	WA/0000956/2023	STATE OF ODISHA VS NITYANANDA MANGARAJ	SHAKTI PRASAD PANDA, A.G.A. VS	// 0 //
189	WA/0000957/2023	STATE OF ODISHA VS BHAGIRATHI PATTNAIK	SHAKTI PRASAD PANDA,A.G.A VS	// 0 //
190	WA/0000958/2023	STATE OF ODISHA VS KANHU CHARAN MISHRA	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
191	WA/0000959/2023	RAJENDRANATH MOOKERJEE VS STATE OF ODISHA	BHABANI SHANKAR DASH VS	// 0 //
192	WA/0000960/2023	JYOTSNA NAYAK VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //
193	WA/0000961/2023	STATE OF ODISHA	NIHAR KANTA PRAHARAJ,A.G.A	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WA/0000962/2023	DEBENDRA BARIK STATE OF ODISHA	ANAND PRAKASH DAS,A.G.A	//
		VS	VS	0
195	WA/0000963/2023	BAISALI PANDA STATE OF ODISHA	NIHAR KANTA PRAHARAJ, A.G.A.	//
		VS	VS	0
196	WA/0000964/2023	MAHENDRA KUMAR ROUT STATE OF ODISHA	NIHAR KANTA PRAHARAJ, A.G.A.	//
		VS	VS	0
197	WP(C)/0014947/2023	NIRANJAN ROUT PRANATI BEHERA	SURYAKANTA DWIBEDI	//
		VS	VS	0
198	WP(C)/0014948/2023	STATE OF ODISHA SUDHANSU SEKHAR TRIPATHY	ASIT KUMAR CHAUDHURY	//
		VS	VS	0
199	WP(C)/0014949/2023	STATE OF ODISHA CHITTARANJAN JENA	SRINIVAS MOHANTY	//
		VS	VS	0
200	WP(C)/0014950/2023	STATE OF ODISHA MANTAJ ALI SAHA	SUBASH CHANDRA SATAPATHY	//
		VS	VS	0
201	WP(C)/0014951/2023	STATE OF ODISHA BRAJABANDHU KALIA	MANAS PATI	//
		VS	VS	0
202	WP(C)/0014952/2023	STATE OF ODISHA KAUSHIK SAHA	ACHYUTANANDA PATTANAIAK	//
		VS	VS	0
203	WP(C)/0014953/2023	AO-CUM-CHIEF MANAGER, INDIAN BANK, BBSR GOPA KANTA	SAROJ KUMAR PADHY	//
		VS	VS	0
204	WP(C)/0014954/2023	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD., CHENNAI NIRANJAN BEHERA	SUBHENDU KUMAR NAYAK	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :09/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0014955/2023	STATE OF ODISHA CHITTARANJAN MOHANTY VS	SUBHENDU KUMAR NAYAK VS	// // ()
206	WP(C)/0014956/2023	STATE OF ODISHA UDAYANATH PANIGRAHI VS	AMIT PRASAD BOSE VS	// // ()
207	WP(C)/0014957/2023	COMMNR., CONSOLIDATION AND SETTLEMENT, ODISHA KRUSHNA CHANDRA BEHERA VS	SUBHENDU KUMAR NAYAK VS	// // ()
208	WP(C)/0014958/2023	STATE OF ODISHA MAHESWAR SAHOO VS	SUBHENDU KUMAR NAYAK VS	// // ()
209	WP(C)/0014959/2023	STATE OF ODISHA D. LOKANATH VS	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // ()
210	WP(C)/0014960/2023	STATE OF ODISHA RAMA CHANDRA SWAIN VS	DILLIP KUMAR MOHAPATRA VS	// // ()
211	WP(C)/0014961/2023	STATE OF ODISHA SRINIBASH DAS VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
212	WP(C)/0014962/2023	STATE OF ODISHA VICTORIA GRAND, PURI VS	SACHIN KUMAR SAHU VS	// // ()
213	WP(C)/0014963/2023	STATE TAX OFFICER, CT AND GST CIRCLE, PURI SANJUKTA MISHRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
214	WP(C)/0014964/2023	STATE OF ODISHA RAJKISHORE SWAIN VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
215	WP(C)/0014965/2023	STATE OF ODISHA ASHOK KUMAR DIP @ ASHOK KUMAR DEEP VS	BIDESH RANJAN BEHERA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0014966/2023	ALL ODISHA CONTRACTORS ASSOCIATION, BBSR VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
217	WP(C)/0014967/2023	SITAMANI RATH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
218	WP(C)/0014968/2023	PURAN SINGH VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
219	WP(C)/0014969/2023	PITTABASH BARIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
220	WP(C)/0014970/2023	RANJAN KUMAR DORA VS ICICI LOMBARD GENERAL INSURANCE CO. LTD. MAHARASTRA	AMIT KUMAR NATH VS	// 0 //
221	WP(C)/0014971/2023	BHARAT KUMAR MUNDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
222	WP(C)/0014972/2023	JEEBANMAYEE RATH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
223	WP(C)/0014973/2023	BHARAT KUMAR MUNDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
224	WP(C)/0014974/2023	SARATA KUMAR BHANJA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
225	WP(C)/0014975/2023	AJAYA KUMAR SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
226	WP(C)/0014976/2023	SUJAY SHRIMANTA BISHI VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
227	WP(C)/0014977/2023	DUSHMANT KUMAR MARTHA	SAUBHAGYA KUMAR SAMAL	//

ORISSA HIGH COURT**FILING REPORT AS ON :09/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0014978/2023	DILLIP KUMAR BISWAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0014979/2023	AKSHAYA MAHALIK	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0014980/2023	DR. DEIZY PANDA	KSHETRABASI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0014981/2023	RABINDRA KUMAR SWAIN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0014982/2023	SUDHIR KUMAR PATTANAİK @ PATTANAYAK	SWAPNA KUMAR OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0014983/2023	SANTOSH KUMAR SAMANTARAY	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0014984/2023	MALAYA KUMAR PANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0014985/2023	BISWAJIT DAS	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0014986/2023	PADMABATI GIRI	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0014987/2023	MAA SARASWATI SHG, KENDRAPARA	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0014988/2023	MAHESWAR APPATA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0014989/2023	STATE OF ODISHA BISAKHA SETH VS	UPENDRA KUMAR SAMAL VS	// // ()
240	WP(C)/0014990/2023	STATE OF ODISHA MANORANJAN PANDIT VS	BISWAJIT NAYAK VS	// // ()
241	WP(C)/0014991/2023	THE PRINCIPAL SECY. TO GOVT., DEPT. OF EXCISE, BBSR PRATAP CHANDRA MOHANTY VS	JITENDRA KUMAR MISHRA (2) VS	// // ()
242	WP(C)/0014992/2023	STATE OF ODISHA ARJUN ROUT @ ARJUN DILLA VS	UPENDRA KUMAR SAMAL VS	// // ()
243	WP(C)/0014993/2023	STATE OF ODISHA MADHUSUDAN SWAIN VS	JITENDRA KUMAR MISHRA (2) VS	// // ()
244	WP(C)/0014994/2023	STATE OF ODISHA SHESA DUNDI VS	DEBENDRA NARAYAN PATTANAIAK VS	// // ()
245	WP(C)/0014995/2023	THE ELECTION COMMNR., ODISHA, BBSR GEETANJALI PATRO @ SAHU VS	ASHOK DAS VS	// // ()
246	WP(C)/0014996/2023	THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR GURU CHARAN BAGAR VS	UPENDRA KUMAR SAMAL VS	// // ()
247	WP(C)/0014997/2023	STATE OF ODISHA SUKANTA KUMAR OJHA VS	LAXMIKANTA MOHANTY VS	// // ()
248	WP(C)/0014998/2023	STATE OF ODISHA SANDIP MISHRA VS	SUBHADUTTA ROURTRAY VS	// // ()
249	WP(C)/0014999/2023	STATE OF ODISHA DEEPAK LUHAR VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// // () //

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0015000/2023	JOGINDRA BHAINSAL VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
251	WP(C)/0015001/2023	BRAHMANI GRAMYA JALA O PARIMAL SAMITI, ANSUDHARTH GOUTAM DAS VS STATE OF ODISHA	SUDHARTH GOUTAM DAS VS	// 0 //
252	WP(C)/0015002/2023	MOHAMMAD PARWEZ KHAN VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
253	WP(C)/0015003/2023	ROHITA LOHAR VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
254	WP(C)/0015004/2023	AKHILA CHANDRA RAM VS CHAIRMAN, ANANDPUR MUNICIPALITY, KEONJHAR	BHASKAR CHANDRA PANDA VS	// 0 //
255	WP(C)/0015005/2023	BHAMA LOHAR VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
256	WP(C)/0015006/2023	CHHOTELAL DILLA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
257	WP(C)/0015007/2023	ASHOK KUMAR BINDHANI VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
258	WP(C)/0015008/2023	RADHAMANI MUDULI VS TAHASILDAR, CUTTACK SADAR	SANGRAM MISHRA VS	// 0 //
259	WP(C)/0015009/2023	BRUNDABATI LUHAR VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
260	WP(C)/0015010/2023	JAYANTI JENA VS STATE OF ODISHA	SUBIR PALIT VS	// 0 //
261	WP(C)/0015011/2023	BISWAJIT MOHANTY	SUSANTA SEKHAR PARIDA	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0015012/2023	LALDHAR GOUD @ KATA	BIJAYA KUMAR BEHERA I	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0015013/2023	KAILASH CHANDRA JENA	UMESH CHANDRA MOHANTY	//
		VS	VS	0
		UCO BANK, KOLKATA		//
264	WP(C)/0015014/2023	JUICY KESH	ASHIS KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0015015/2023	JAYANTI JENA	SUBIR PALIT	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0015016/2023	SUSANTA KUMAR PANDA	SUBHASISH DAS	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0015017/2023	M/S.MADHYANCHAL VIDYUT VITARAM NIGAM LTD.	ARYA KANOW	//
		VS	VS	0
		M/S.PREMIER CABLES AND CONDUCTORS PVT. LTD. BBSR		//
268	WP(C)/0015018/2023	LAJATUN BIBI	PRAMOD KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0015019/2023	NRUSINGHA SWAIN	SANTOSH KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0015020/2023	KALAKANHU PARIDA	PRASANTA KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0015021/2023	KADIR KHAN	PRAMOD KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0015022/2023	JYOTIRMAYEE JENA	KULADA NANDA DAS	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0015023/2023	GOVT. OF ODISHA RAJ KISHORE GIRI VS STATE OF ODISHA	NIHAL RATH VS	// // 0 //
274	WP(C)/0015024/2023	HEMADRI RANA VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
275	WP(C)/0015025/2023	DURLLAVANANDA SAMAL VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
276	WP(C)/0015026/2023	LAILY BIBI VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// 0 //
277	WP(C)/0015027/2023	ANJAN KUMAR NAYAK VS SALILABALA NAYAK	PRANAB RANJAN CHHATOI VS	// 0 //
278	WP(C)/0015028/2023	JALANDHAR BEHERA VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
279	WP(C)/0015029/2023	M/S.KBM CONSTRUCTION, PURI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
280	WP(C)/0015030/2023	SAROJ KUMAR TRIPATHY VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
281	WP(C)/0015031/2023	KRUSHNA CHANDRA SETHI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
282	WP(C)/0015032/2023	JAMADEI BHUE VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
283	WP(C)/0015033/2023	YUDHISTHIR PATI VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :09/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0015034/2023	BASANTI SAHU VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
285	WP(C)/0015035/2023	RANJAN KUMAR TARAI VS COLLECTOR, JAGATSINGHPUR	ANUGRAHA NARAYAN SAMANTARAY VS	// 0 //
286	WP(C)/0015036/2023	RAJESH KUMAR MOHAPATRA VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
287	WP(C)/0015037/2023	ANJAN KUMAR SAHA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
288	WP(C)/0015038/2023	MURALIDHAR NAIK VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// 0 //
289	WP(C)/0015039/2023	NALINI KUMAR PATTANAİK VS STATE OF ODISHA	SATYABADI MANTRY VS	// 0 //
290	WP(C)/0015040/2023	ASHUTOSH MISHRA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
291	WP(C)/0015041/2023	BAIJAYANTIMALA DEVI VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
292	WP(C)/0015042/2023	NABARATNA RAUT VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
293	WP(C)/0015043/2023	SUJIT KUMAR PADHY VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
294	WP(C)/0015044/2023	JITENDRA NATH SAHU VS THE COMMNR. OF CT AND GST, ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //
295	WP(C)/0015045/2023	PRADIPTA KUMAR RAY	KHAGESWAR BEHERA	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0015046/2023	SAROJ KUMAR PATRA	KHAGESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0015047/2023	DURYODHAN SAHOO	SOBHANA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0015048/2023	SAUDAMINI SINGH	KHAGESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0015049/2023	LAXMIDHAR CHANDRA DASH	SOBHANA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0015050/2023	M/S. PRINTLINK COMPUTER AND COMMUNICATIONS	AMIT PRASAD ROSE	//
		VS	VS	0
		UNION OF INDIA		//
301	WP(C)/0015051/2023	PRAVAKAR BEHERA	BHABANI PRASAD MOHANTY	//
		VS	VS	0
		THE COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA		//
302	WP(C)/0015052/2023	MUSHA JANI	BIJAY KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0015053/2023	GIRIDHARI DEHURI	BIJAY KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0015054/2023	ARUNA MOHANTY	SURESH KUMAR CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0015055/2023	PRAHALLAD NAYAK	BIJAY KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0015056/2023	HAREKRUSHNA PATRA	JITENDRA KUMAR MISHRA (2)	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :09/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0015057/2023	STATE OF ODISHA SUBHASHREE KHUNTIA VS	DEBABRATA RATH VS	// // ()
308	WP(C)/0015058/2023	STATE OF ODISHA JYOTSNARANI SARANGI VS	AKSHAYA KUMAR PANDEY VS	// // ()
309	WP(C)/0015059/2023	STATE OF ODISHA HAREKRUSHNA SAHOO VS	JITENDRA KUMAR MISHRA (2) VS	// // ()
310	WP(C)/0015060/2023	STATE OF ODISHA M/S RAVI UDYOG PVT. LTD., KOLKATA VS	BIPLAB P.B. BAHALI VS	// // ()
311	WP(C)/0015061/2023	M/S ESSEL MINING AND INDUSTRIES LTD. KOLKATA PRAFULLA KUMAR SUBUDHI VS	SARAT CHANDRA DASH VS	// // ()
312	WP(C)/0015062/2023	STATE OF ODISHA MAHENDRA BISWAL VS	HEMANTA KUMAR RATSINGH VS	// // ()
313	WP(C)/0015063/2023	STATE OF ODISHA MOUSUMI NAYAK VS	MANAS RANJAN SANDHIBIGRAH VS	// // ()
314	WP(C)/0015064/2023	STATE OF ODISHA MURNMAYAI DAS VS	BHASKAR CHANDRA PANDA VS	// // ()
315	WP(C)/0015065/2023	NIHARMALINI RAY PRADEEP KUMAR RAM VS	M/S.RAMDAS ACHARY,D.PATTNAYAK,S.R.PATI,D.MOHAPATRA JAJATI KESHARI KHUNTIA VS	// // ()
316	WP(C)/0015066/2023	STATE OF ODISHA PURNA CHANDRA PANIGRAHI VS	SIDHARTHA SWAIN VS	// // ()
317	WP(C)/0015067/2023	STATE OF ODISHA SWAPNIL KUMAR PRADHAN VS	SANGRAM JENA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :09/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0015068/2023	SUDIPTA CHAND VS AO, URBAN CO-OP. BANK LTD., PURI	ASIT KUMAR JENA VS	// 0 //
319	WP(C)/0015069/2023	ARUN KUMAR NAYAK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
320	WP(C)/0015070/2023	JASOBANTA SWAIN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
321	WP(C)/0015071/2023	SOBHA PASORIA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
322	WP(C)/0015072/2023	SANTOSH DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
323	WP(C)/0015073/2023	RABI NARAYAN PATRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
324	WP(C)/0015074/2023	MOHANTY SONALIKA VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
325	WP(C)/0015075/2023	ANUSAYA MALLICK VS SANJUKTA SAHOO	ASMIYA RANJAN MAJHI VS	// 0 //
326	WP(C)/0015076/2023	SAUMYAKANTA ROUT VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
327	WP(C)/0015077/2023	SABITA PANDA VS R.T.O.TALCHER	SITANSU MOHAN SINGH VS	// 0 //
328	WP(C)/0015078/2023	KANCHANAMANI PATRA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
329	WP(C)/0015079/2023	ASKA CO-OP. SUGAR INDUSTRIES LTD.	BAIJAYANTI MOHANTY	//

ORISSA HIGH COURT**FILING REPORT AS ON :09/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WP(C)/0015080/2023	EMPLOYEES STATE INSURANCE CORP.,BBSR SOURABHA RANJAN NAYAK	MANOJ KUMAR MOHANTY	//
		VS	VS	0
331	WP(C)/0015081/2023	STATE OF ODISHA BANABASI PANDA	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
332	WP(C)/0015082/2023	STATE OF ODISHA PRABHAKAR CHHADIA	DURGESH NARAYAN RATH	//
		VS	VS	0
333	WP(C)/0015083/2023	STATE OF ODISHA MANI KAMAL KERKETTA	DURGESH NARAYAN RATH	//
		VS	VS	0
334	WP(C)/0015084/2023	STATE OF ODISHA BANABASI PANDA	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
335	WP(C)/0015085/2023	STATE OF ODISHA LINGARAJ NAYAK	DURGESH NARAYAN RATH	//
		VS	VS	0
336	WP(C)/0015086/2023	STATE OF ODISHA BANABASI PANDA	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
337	WP(C)/0015087/2023	STATE OF ODISHA KISHORE CHANDRA MISHRA	RAMESH CHANDRA MAHARANA	//
		VS	VS	0
338	WP(C)/0015088/2023	STATE OF ODISHA ARJUN BARIK	DURGESH NARAYAN RATH	//
		VS	VS	0
339	WP(C)/0015089/2023	STATE OF ODISHA SRIDHAR BHUYAN	KUNAL KUMAR SWAIN	//
		VS	VS	0
340	WP(C)/0015090/2023	STATE OF ODISHA BANABASI PANDA	ACHYUTANANDA PATTANAİK	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :09/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0015091/2023	STATE OF ODISHA NIRANJAN BHOI VS	DURGESH NARAYAN RATH VS	// // ()
342	WP(C)/0015092/2023	STATE OF ODISHA BANABASI PANDA VS	ACHYUTANANDA PATTANAİK VS	// // ()
343	WP(C)/0015093/2023	STATE OF ODISHA LITENGU EKKA VS	DURGESH NARAYAN RATH VS	// // ()
344	WP(C)/0015094/2023	STATE OF ODISHA KUMUD CHANDRA DHURUA VS	DURGESH NARAYAN RATH VS	// // ()
345	WP(C)/0015095/2023	STATE OF ODISHA AJAY KUMAR SAHOO VS	BRAJA MOHAN SARANGI VS	// // ()
346	WP(C)/0015096/2023	A.R.T.O.,KHURDA M/S KBM CONSTRUCTION, PURI VS	SUKANTA KUMAR DALAI VS	// // ()
347	WP(C)/0015097/2023	STATE OF ODISHA DEHURY MUNDA VS	DURGESH NARAYAN RATH VS	// // ()
348	WP(C)/0015098/2023	STATE OF ODISHA NIRAKAR SAHOO VS	BRAJA MOHAN SARANGI VS	// // ()
349	WP(C)/0015099/2023	THE TRANSPORT COMMNR.-CUM-CHAIRMAN, STA, KEONJHAR GANESH BARA VS	DURGESH NARAYAN RATH VS	// // ()
350	WP(C)/0015100/2023	STATE OF ODISHA PADMINI BARIK VS	BRAJA MOHAN SARANGI VS	// // ()
351	WP(C)/0015101/2023	COMMISSIONER, STA, CUTTACK ANJAN RAY VS	BRAJA MOHAN SARANGI VS	// // ()
		R.T.O.,ANGUL		//

ORISSA HIGH COURT**FILING REPORT AS ON :09/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0015102/2023	MAHADEV BARA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
353	WP(C)/0015103/2023	SIBANARYAN PATRNAIK VS STATE OF ODISHA	PRASANNA KUMAR RATH VS	// 0 //
354	WP(C)/0015104/2023	MANOJ KUMAR TANTY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
355	WP(C)/0015105/2023	UDIT ANANDA NAYAK VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
356	WP(C)/0015106/2023	SAMADU GOND VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
357	WP(C)/0015107/2023	SIBANARAYAN PATRNAIK VS STATE OF ODISHA	PRASANNA KUMAR RATH VS	// 0 //
358	WP(C)/0015108/2023	DHANSAI BHATRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
359	WP(C)/0015109/2023	SIBANARAYAN PATRNAIK VS STATE OF ODISHA	PRASANNA KUMAR RATH VS	// 0 //
360	WP(C)/0015110/2023	ARUNA KESHARI RAY @ ARUN KESHARI RAY VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
361	WP(C)/0015111/2023	SWARNALATA SENAPATI VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
362	WP(C)/0015112/2023	PRAFULA PRADHAN VS STATE OF ODISHA	MADAN MOHAN SWAIN VS	// 0 //
363	WP(C)/0015113/2023	BIPIN BIHARI MOHAPATRA	DILLIP KUMAR MOHAPATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0015114/2023	RAJ KISHORE BEHERA	SUDEEP KUMAR SARANGI	//
		VS	VS	0
		THE COLLECTOR, SAMBALPUR		//
365	WP(C)/0015115/2023	KALYANI NAIK	SUSANTA KUMAR BARAL	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0015116/2023	NITYANANDA PRADHAN	SAROJANANDA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0015117/2023	BHABANI SANKAR CHOUDHURY	BHUBANESWARO PANIGRAHI	//
		VS	VS	0
		THE SECY, ELEMENTARY EDU.,BBSR		//
368	WP(C)/0015118/2023	LAXMAN MEHER	MADAN MOHAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0015119/2023	ABHIMANYU BARIK	GAGAN BIHARI SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0015120/2023	JUGAL CHARAN BARIK	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0015121/2023	BIJAY KUMAR MOHAPATRA	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0015122/2023	MANORANJAN MOHANTY	RABINDRA KUMAR PATNAIK	//
		VS	VS	0
		R.C.C.F., ROURKELA, SUNDARGARH		//
373	WP(C)/0015123/2023	KAMALAKANTA MOHAKUL	MD. GOLAM MADANI	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0015124/2023	LACHHAMAN HANTAL	SHAKTIDHARA MISHRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0015125/2023	STATE OF ODISHA NALINI PRAVA MOHANTY VS	SADASIVA PATRA VS	// // ()
376	WP(C)/0015126/2023	STATE OF ODISHA JALANDHAR RATH VS	MANMAYA KUMAR DASH VS	// // ()
377	WP(C)/0015127/2023	STATE OF ODISHA M/S. K R ENTERPRISES VS	JIBAN JYOTI PRADHAN VS	// // ()
378	WP(C)/0015128/2023	ADDL. COMMISSIONER OF STATE TAX(APPEAL),ODISHA ZEBANUSHRAT VS	SATYABRATA RATH VS	// // ()
379	WP(C)/0015129/2023	STATE OF ODISHA PRASANTA NAYAK VS	DR. SIMANCHALLA RANJIT VS	// // ()
380	WP(C)/0015130/2023	SIMANCHAL MAJHI SUSHAMA DHIR VS	TRILOCHAN DASH VS	// // ()
381	WP(C)/0015131/2023	THE SUB COLLECTOR, JAJPUR SUSHAMA DHIR VS	TRILOCHAN DASH VS	// // ()
382	WP(C)/0015132/2023	THE COLLECTOR, JAJPUR BIJAY KUMAR PATRA VS	LAXMIKANTA MOHANTY VS	// // ()
383	WP(C)/0015133/2023	STATE OF ODISHA SISHIR KUMAR BALIARSINGH VS	KABIRAJ PRADHAN VS	// // ()
384	WP(C)/0015134/2023	STATE OF ODISHA PRASANA KUMAR DAS VS	SWAPNIL ROY VS	// // ()
385	WP(C)/0015135/2023	STATE OF ODISHA LAXMIDHAR KAMILA VS	ARUN KUMAR PATRA VS	// // ()
		COLLECTOR AND DM, BALASORE		//

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0015136/2023	BELALSINGH GOND VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
387	WP(C)/0015137/2023	SARAT KUMAR RATH VS ODISHA REAL ESTATE APPELLATE TRIBUNAL, BBSR	TANMAY MISHRA VS	// 0 //
388	WP(C)/0015138/2023	LAXMIDHAR KAMILA VS COLLECTOR AND DM, BALASORE	ARUN KUMAR PATRA VS	// 0 //
389	WP(C)/0015139/2023	PRAMILA BARIK VS THE COLLECTOR, GANJAM	SANJAY KUMAR PRADHAN VS	// 0 //
390	WP(C)/0015140/2023	MEGHAMALA PATI VS REGIONAL MANAGER, LIC HOUSING FINANCE LTD, BBSR	TRILOCHAN DASH VS	// 0 //
391	WP(C)/0015141/2023	ADWAITA PRASAD MALLIK VS STATE OF ODISHA	SUBHA BIKASH PANDA VS	// 0 //
392	WP(C)/0015142/2023	S. TRUPATIMAYEE PRADHAN @ SUSIL KUMAR PRADHAN VS STATE OF ODISHA	SANMAY KUMAR DAS (2) VS	// 0 //
393	WP(C)/0015143/2023	DIBYA LOCHAN BAL VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
394	WP(C)/0015144/2023	UKIA BAG VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	// 0 //
395	WP(C)/0015145/2023	ILLAHI MOHAMMED VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
396	WP(C)/0015146/2023	SIBA PRASAD MALLICK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
397	WP(C)/0015147/2023	KRISHNA CHANDRA MISHRA	KAMALAKANTA NAYAK	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
398	WP(C)/0015148/2023	THE CHAIRMAN CUM MD, OSRTC, BBSR SRIKANT SAMAL	PRAFULLA KUMAR KAR	//
		VS	VS	0
399	WP(C)/0015149/2023	STATE OF ODISHA DR. GAURAV DASH	SUVALAXMI DEVI	//
		VS	VS	0
400	WP(C)/0015150/2023	STATE OF ODISHA SRIKANT SAMAL	PRAFULLA KUMAR KAR	//
		VS	VS	0
401	WP(C)/0015151/2023	STATE OF ODISHA BHUDHARAM MUNDA	SATYAM DAS PATTNAIK	//
		VS	VS	0
402	WP(C)/0015152/2023	STATE OF ODISHA M/S ORISSA ENERGY DISTRIBUTION AND CONSTRUCTION AUTHORITY, BBSR	MONALISA MISHRA	//
		VS	VS	0
403	WP(C)/0015153/2023	ASST. PROVIDENT FUND COMMNR., BBSR MANAS RANJAN PANDA	SHASHI BHUSAN JENA	//
		VS	VS	0
404	WP(C)/0015154/2023	STATE OF ODISHA SUBHASHREE DEBATA	SHASHI BHUSAN JENA	//
		VS	VS	0
405	WP(C)/0015155/2023	COLLECTOR-CUM-DM, ANGUL SANTOSH KUMAR PADHAN	ASHIS KUMAR MISHRA	//
		VS	VS	0
406	WP(C)/0015156/2023	STATE OF ODISHA KRUSHNA CHANDRA JENA	KISHORE KUMAR MISHRA	//
		VS	VS	0
407	WP(C)/0015157/2023	COLLECTOR GANJAM, GANJAM GURUBARI MAHAPATRA	PRABHU PRASANNA BEHERA	//
		VS	VS	0
408	ABLAPL/0004696/2023	STATE OF ODISHA NIKHAT TAHER	ABHAS MOHANTY	//
		VS	VS	CHAULIAGANJA /145 /2021 S.D.J.M.,CUTTACK SADAR(Cuttack)

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0004697/2023	STATE OF ODISHA KALU @ KALI CHARAN SAHU VS	PRANAYA KUMAR DASH VS	GR/0000489/2021 K.NUAGAON /157 /2023 ()
410	ABLAPL/0004698/2023	STATE OF ODISHA MD. IMRAN VS	ADNAN SARMADI VS	// DHANUPALI /146 /2023 ()
411	ABLAPL/0004699/2023	STATE OF ODISHA OM PRAKASH MOHANTY VS	LAXMIDHAR MAHAPATRA VS	// BADAGODA P.S. /201 /2023 ()
412	ABLAPL/0004700/2023	STATE OF ODISHA SACHITANANDA DAS VS	NIKUNJA KUMAR ROUT VS	// PIRAHAT P.S /79 /2023 ()
413	ABLAPL/0004701/2023	STATE OF ODISHA SARANGDHAR MALLIK @ SARANGA MALLIK VS	SOUBHAGYA KUMAR DASH VS	// DHENKANAL SADAR /382 /2023 ()
414	ABLAPL/0004702/2023	STATE OF ODISHA MEENA SAI VS	TRILOCHAN NANDA VS	// BOLANGIR SADAR /27 /2023 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir)
415	ABLAPL/0004703/2023	STATE OF ODISHA MAMATA RANI MALLICK VS	PRABIR KUMAR RAY VS	GR/0000087/2023 BINJHARPUR /338 /2022 ()
416	ABLAPL/0004704/2023	STATE OF ODISHA PRATAP CHANDRA MAHARANA VS	NETRANANDA BISWAL VS	// KAKATAPUR /60 /2023 ()
417	ABLAPL/0004705/2023	STATE OF ODISHA MITHUN SINGH @ MITHA SINGH VS	DEEPAK KUMAR DAS VS	// RAMACHANDI /47 /2023 ()
418	ABLAPL/0004706/2023	STATE OF ODISHA UPENDRA NATH @ AJU VS	SURESH KUMAR JENA VS	// NILGIRI /146 /2023 ()
419	ABLAPL/0004707/2023	STATE OF ODISHA SUKANTA PATTANAİK @ NANDA @ SHASADHAR VS	NIKUNJA KUMAR ROUT VS	// PIRAHAT P.S /79 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :09/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0004708/2023	KANGALI CHARAN NAYAK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	GHATAGAON /73 /2023 () //
421	ABLAPL/0004709/2023	PRATAP KUMAR SINGH VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BADACHANA /102 /2023 () //
422	ABLAPL/0004710/2023	RAJIB @ RAJIBA KUANR VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	MURIBAHAL /56 /2023 () //
423	ABLAPL/0004711/2023	SATYABRATA PRADHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /540 /2022 () //
424	ABLAPL/0004712/2023	BISWANATHA BISWAL VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	BYREE /41 /2023 () //
425	ABLAPL/0004713/2023	KISHAN PANDA VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	BADABAZAR /131 /2023 () //
426	ABLAPL/0004714/2023	PREMA CHAND PRADHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /149 /2023 () //
427	ABLAPL/0004715/2023	DILLIP KUMAR MATTA VS STATE OF ODISHA	KASHINATH PATTANAİK VS	CUTTACK SADAR /240 /2023 () //
428	ABLAPL/0004716/2023	SATYAGOBINDA DEBATA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	INDUASTRIAL,NISA /61 /2023 () //
429	ABLAPL/0004717/2023	PABITRA BEHERA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BANARAPAL /107 /2023 () //
430	ABLAPL/0004718/2023	BHAGABAN DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	TIHIDI /194 /2023 () //
431	ABLAPL/0004719/2023	SUDHANSU ROUT	ASIT KUMAR JENA	NAYAPALLI P.S. /2 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0004720/2023	STATE OF ODISHA SHASHIKANTA SHAW	AMULYA RATNA PANDA	// SAHADEV KHUNTA /177 /2023
		VS	VS	()
433	ABLAPL/0004721/2023	STATE OF ODISHA SASHIKANTA JENA @ GUGU	ASIT KUMAR JENA	// JATNI P.S. /102 /2023
		VS	VS	()
434	ABLAPL/0004722/2023	STATE OF ODISHA ARUN KUMAR PRADHAN	DEEPAK KU SAHOO	// NIKIRAI /149 /2023
		VS	VS	()
435	ABLAPL/0004723/2023	STATE OF ODISHA DEEPAK KUMAR BEHURA	PRAVASH CHANDRA JENA	// MAHANGA /151 /2020
		VS	VS	()
436	ABLAPL/0004724/2023	STATE OF ODISHA BIBEKANANDA BISWAL	SANTOSH KUMAR MOHANTY	// BYREE /41 /2023
		VS	VS	()
437	ABLAPL/0004725/2023	STATE OF ODISHA ASMATUN BIBI	ASIT KUMAR JENA	// KHARABEL NAGAR P.S. /149 /2023
		VS	VS	()
438	ABLAPL/0004726/2023	STATE OF ODISHA SEKH FARID @ S.K.FARID	BIJAYA KUMAR RAGADA	// KATARBAGA /46 /2023
		VS	VS	()
439	ABLAPL/0004727/2023	STATE OF ODISHA KUBERA PRADHAN	AMITAV TRIPATHY	// ITAMATI /107 /2023
		VS	VS	()
440	ABLAPL/0004728/2023	STATE OF ODISHA SIMANCHAL NAYAK	JYOTIRMAYA SAHOO	// //0
		VS	VS	()
441	ABLAPL/0004729/2023	STATE OF ODISHA KISHORE BARIK	TUKUNA KUMAR MISHRA	// BOIPARIGUDA /68 /2023
		VS	VS	()
442	ABLAPL/0004730/2023	STATE OF ODISHA BISWANATH MALLICK	DHANANJAYA NAYAK	// OLATPUR /32 /2023
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :09/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0004731/2023	STATE OF ODISHA BINDUSHREE DAS @ BENDUSHREE DAS VS	PRABHU PRASANNA BEHERA VS	// CRR1 /53 /2023 ()
444	ABLAPL/0004732/2023	STATE OF ODISHA MITU BEHERA VS	NARENDRA KUMAR SAHOO VS	// TANGI /85 /2023 ()
445	ABLAPL/0004733/2023	STATE OF ODISHA ABHISHEK KUDU @ KUNDU VS	DEBASIS TRIPATHY VS	// MAHILA P.S. BUXIBAZAR /126 /2022 ()
446	ABLAPL/0004734/2023	STATE OF ODISHA RAJESWARI BEHERA @ ROJA BEHERA VS	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /283 /2023 ()
447	ABLAPL/0004735/2023	STATE OF ODISHA CHILA @ BIKRAM PALAI VS	BICHITRANANDA BARIK VS	// MAHAKALPARA /127 /2023 ()
448	ABLAPL/0004736/2023	STATE OF ODISHA DAMODAR SWAIN VS	BIKRAM RATH VS	// GURUDIJHATIA /60 /2023 ()
449	ABLAPL/0004737/2023	STATE OF ODISHA RAJEEB MALLICK VS	AMIT BISWAL VS	// MOHANA /55 /2023 ()
450	ABLAPL/0004738/2023	STATE OF ODISHA GAYADHAR BEHERA VS	ALOK KUMAR PANDA VS	// TANGI /85 /2023 ()
451	ABLAPL/0004739/2023	STATE OF ODISHA SATYA RANJAN SAHOO @ KUNMUN VS	SUKANTA KUMAR NAYAK VS	// BHADRAK RURAL /307 /2023 ()
452	ABLAPL/0004740/2023	STATE OF ODISHA DHANA @ PRATAP KUMAR PADHI VS	SUKANTA KUMAR NAYAK VS	// / /0 ()
453	ABLAPL/0004741/2023	STATE OF ODISHA NIRANJAN DAS VS	SAMBIT SAMAL VS	// / /0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :09/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0004742/2023	GAJENDRA PANDA VS STATE OF ODISHA	DEBASNAN DAS VS	RUPSA /51 /2023 () //
455	ABLAPL/0004743/2023	AMIN SAHA @ SAYEED AMIN @ MUNA VS STATE OF ODISHA	SK. KALIM UDDIN VS	GOP /191 /2023 () //
456	ABLAPL/0004744/2023	MANU BHOI @ MANOJ BHOI VS STATE OF ODISHA	GYANA RANJAN DHAL VS	AIR FIELD P.S. /201 /2021 () //
457	ABLAPL/0004745/2023	MAHENDRA DAS VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	MADHUPATNA /4 /2023 () //
458	ABLAPL/0004746/2023	SAMEER KUMAR SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	AIRPORT /174 /2023 () //
459	ABLAPL/0004747/2023	MAYADHAR BEHERA VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	TANGI /85 /2023 () //
460	ABLAPL/0004748/2023	KUNJALATA MALIK @GHUNGA VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	PATTAMUNDAI RURAL PS /265 /2023 () //
461	ABLAPL/0004749/2023	ABINASH SINGH VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /49 /2023 () //
462	ABLAPL/0004750/2023	GOBINDA CHANDRA ROUT VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	KHAIRA /152 /2023 () //
463	ABLAPL/0004751/2023	RAJESH TANDI VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	TUREIKELA /120 /2017 () //
464	ABLAPL/0004752/2023	ANTARIYAMI PANI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BALLIGUDA /52 /2023 () //
465	ABLAPL/0004753/2023	SRIKANTA NAIK	SAROJ KUMAR DASH	BANARAPAL /173 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0004754/2023	RATNAKAR PAIKARAY	AMLAN SHAKTI PAUL	BEGUNIA P.S. /127 /2023
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0004755/2023	GIRIDHARI MAHANTA	PRABHU PRASANNA BEHERA	CRRRI /53 /2023
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0004756/2023	MANOHAR BEHERA	SARAT KUMAR JENA	AMBABHONA /39 /2023
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0004757/2023	JAYKRUSHNA BEHERA	DEBASNAN DAS	RUPSA /51 /2023
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0004758/2023	AJAY SAHOO@KALLA	JYOTIRMAYA SAHOO	TANGI (KHURDA) /143 /2023
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0004759/2023	BITU@MD.NAYAZ	GOURI KUMAR RATH	DHANUPALI /124 /2023
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0004760/2023	SURESH KUMAR AGARWAL	DEVASHIS PANDA	AINTHAPALI /209 /2023
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0004761/2023	DEBENDRA @ BHANU BEHERA	BINI MISHRA	JALESWAR /186 /2023
		VS	VS	()
		STATE OF ODISHA		//
474	WPC(OAC)/0003475/2011	BIRENDRA KUMAR NAYAK	D.ROUTRAY	//
		VS	VS	()
		STATE OF ODISHA		//
475	WPC(OAC)/0003682/2011	SAMPADARANI ACHARYA	M/S D. ROUTRAY	//
		VS	VS	()
		STATE OF ODISHA		//
476	CONTC(CPC)/0000365/2013	LEO TIRKEY	KALI PRASANNA MISHRA	//
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :09/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	CONTC(CPC)/0000677/2012	VIPIN KUMAR SAXENA MALAYA KISHORE NAYAK VS PRAKASH MISHRA,IPS	MANOJA KUMAR KHUNTIA VS	// // 0 //

ORISSA HIGH COURT

MISC CASES FILED on :09/05/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	7/2023 RFA/72/2005	MAGUNI C.KAMALA-MP	M/S.S.K.PADHI,D.R.MOHAPTRA,A.K.MOHAPTRA,
2	7/2023 COA/6/2023	M/S.SOUTHERN ELECTRICITY SUPPLY OF KALYANI COM	MUEAN,BBSRUMGO
3	25/2023 ARBA/17/2021	SRI SRI PARAM PREMAMAYA PURUSOTTAM TRUST-MP	
4	101/2023 WPC(OAC)/485/2009	BISWANATH SATAPATHY-MP	KIRTAN DANG
5	102/2023 WPC(OAC)/802/2015	GOKUL CHANDRA DASH-MP	SUBHRANSU BHUSAN MOHANTY
6	119/2023 SA/127/2002	NARAHARI DAS-MP	M/S.MAHESWAR.MOHANTY
7	120/2023 SA/127/2002	NARAHARI DAS-MP	M/S.MAHESWAR.MOHANTY
8	121/2023 SA/127/2002	NARAHARI DAS-MP	M/S.MAHESWAR.MOHANTY
9	122/2023 SA/33/2001	BISHNU PRADHAN-MP	M/S. A.K.RATH
10	123/2023 SA/33/2001	BISHNU PRADHAN-MP	M/S. A.K.RATH
11	124/2023 SA/33/2001	BISHNU PRADHAN-MP	M/S. A.K.RATH
12	125/2023 SA/33/2001	BISHNU PRADHAN-MP	M/S. A.K.RATH
13	126/2023 SA/33/2001	BISHNU PRADHAN-MP	M/S. A.K.RATH
14	127/2023 SA/33/2001	BISHNU PRADHAN-MP	M/S. A.K.RATH
15	128/2023 SA/313/2001	JITA MEHER-MP	M/S.MANOJ MISHRA
16	149/2023 CMAPL/371/2023	SHYAM SUNDAR SARANGI-MP	SANGRAM MISHRA
17	159/2023 RVWPET/170/2023	GANESH SUPPLY AGENCIES-MP	SUDEEP KUMAR SARANGI
18	160/2023 RVWPET/171/2023	DR.SMITA NAYAK-MP	SAMEER KUMAR DAS
19	161/2023 RVWPET/200/2022	KAILASH CHANDRA BEHERA-MP	BHAWANI SANKAR PANIGRAHI
20	161/2023 CRLMP/2464/2022	LABANYABATI SAHU-MP	SUBHRANSU BHUSAN MOHANTY
21	162/2023 CRLMP/943/2023	ANSUMAN NAYAK-MP	DEVASHIS PANDA
22	167/2023 MATA/153/2023	PRAMOD KUMAR ROUT-MP	BIBHU PRASAD TRIPATHY
23	168/2023 MATA/154/2023	SUBHRATA PATEL-MP	BISWAJIT MOHAPATRA
24	191/2023 RPFAM/152/2023	SUJIT KUMAR PATTNAIK-MP	AMLAN SHAKTI PAUL
25	191/2023 TRP(C)/173/2023	TAPASWINI BEHERA-MP	BASUDEV BARIK
26	192/2023	SUJIT KUMAR PATTNAIK-MP	AMLAN SHAKTI PAUL

27	RPFAM/152/2023 192/2023 TRP(C)/174/2023	ALOK KUMAR PANDA-MP	SURYAKANTA PALAI
28	208/2023 CONTC/1220/2023	RATIKANTA BAGUDAI-MP	
29	209/2023 CONTC/1844/2015	CHANDRA SEKHAR DAS-MP	M/S S.PATRA,A.PANDA,P.K.MAJHI.
30	343/2023 CRLREV/556/2022	PRASANNA KUMAR KHUNTIA-MP	DEVASHIS PANDA
31	344/2023 CRLREV/248/2023	PANCHANAN BARIK-MP	MANAS KUMAR CHAND
32	375/2023 FAO/217/2023	PRASANTA RAJAHANSA-MP	SAILABALA JENA
33	376/2023 FAO/217/2023	PRASANTA RAJAHANSA-MP	SAILABALA JENA
34	377/2023 FAO/217/2023	PRASANTA RAJAHANSA-MP	SAILABALA JENA
35	494/2023 RSA/422/2016	SANYASI CH.SAHOO-MP	M/S.SMITHA RANJAN PATTNAIK
36	495/2023 RSA/184/2023	JYOTI PRAKASH SHAW-MP	UMA CHARAN MISHRA
37	496/2023 RSA/521/2018	BHAWANIPATNA MUNICIPALITY-MP	TRILOCHAN NANDA
38	497/2023 RSA/185/2023	ASHOK KUMAR MISHRA-MP	RAJENDRA KUMAR PRADHAN
39	498/2023 RSA/139/2010	JAMUNA BEHERA-MP	M/S.S.P.MISRA
40	498/2023 CMP/528/2023	NIRANJAN CHOUDHURY-MP	PRAFULLA KUMAR RATH
41	499/2023 RSA/375/2004	PANCHANAN DEHURY-MP	MR.AMIT KUMAR NATH,H.P.MOHANTY
42	499/2023 CMP/529/2023	WESCO, SAMBALPUR-MP	PRASANTA KUMAR TRIPATHY
43	500/2023 RSA/375/2004	PANCHANAN DEHURY-MP	MR.AMIT KUMAR NATH,H.P.MOHANTY
44	500/2023 CMP/530/2023	WESCO, SAMBALPUR-MP	PRASANTA KUMAR TRIPATHY
45	501/2023 CMP/533/2023	PRAMOD CHANDRA SENAPATI-MP	GOPINATH MISHRA
46	502/2023 CMP/534/2023	SUDHANSU SEKHAR PATTANAYAK-MP	NIRANJAN SWAIN
47	503/2023 CMP/535/2023	YUDHISTIR PRADHAN-MP	RABINDRA NATH PRUSTY
48	504/2023 CMP/536/2023	GEDULU KANAKAMMA REDDY-MP	BAIBASWATA PANIGRAHI
49	505/2023 CMP/537/2023	RAJ KUMAR AGARWAL-MP	BISWAJIT NAYAK
50	691/2023 BLAPL/5032/2023	KANHUCHARAN PATRA-MP	MANAS KUMAR CHAND
51	692/2023 BLAPL/4489/2023	SANJAY @ SANJAY KUMAR BARIK-MP	SATYAJIT MUKHERJEE
52	693/2023 BLAPL/9409/2022	ABINASH SWAIN-MP	
53	694/2023 BLAPL/4674/2023	SHAKTIDHAR NAYAK-MP	
54	695/2023 BLAPL/2843/2023	BAPI@BAPINA MALIK-MP	MANORANJAN MISHRA
55	696/2023 BLAPL/2843/2023	BAPI@BAPINA MALIK-MP	MANORANJAN MISHRA, DEEPAK KUMAR SAHOO
56	697/2023 BLAPL/486/2023	IMTAJ KHAN @ RAKO-MP	SARADA PRASAD DASH
57	698/2023 BLAPL/4303/2023	GOLU @ RAFIK ANSARI @ RAFFIQUE ANSARI-MP	UMAKANTA BARIK

58	699/2023 BLAPL/1464/2023	PINTU ORAM-MP	SUNIL KUMAR PANDA
59	700/2023 BLAPL/12398/2022	KRUSHNA CHANDRA SAHU-MP	KURESH PRASAD DASH
60	701/2023 BLAPL/4041/2023	SUROJ RAJENDRA DHOLE @ ABHISAKE DHOBE-MP	
61	702/2023 BLAPL/5142/2023	PRAKASH CHOUDHURY-MP	ANIRUDHA DAS
62	703/2023 BLAPL/5223/2023	AFTAB @ MD.SAIYAZ-MP	DUSHMANTA SAHOO
63	704/2023 BLAPL/3269/2023	ROUF MOHAMMAD-MP	BISWAJIT NAYAK
64	705/2023 BLAPL/1829/2023	ELIYA KHARA @ ALEO KHARA-MP	JULU KHANSAMA
65	706/2023 BLAPL/5103/2023	PRASANTA KUMAR GOUDA-MP	DIPTIRANJAN MOHAPATRA
66	707/2023 BLAPL/5102/2023	PRASANTA KUMAR GOUDA-MP	DIPTIRANJAN MOHAPATRA
67	783/2023 MACA/430/2023	NATIONAL INSURANCE COMPANY LTD.-MP	SABITA RANJAN PATTNAIK
68	784/2023 MACA/371/2023	THE D.M., M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
69	785/2023 MACA/422/2023	M/S. NEW INDIA ASSURANCE LTD.-MP	G.P DUTTA
70	786/2023 MACA/800/2008	N.I.A.CO.LTD-MP	
71	917/2023 ABLAPL/2160/2023	YUDHISTHIRA MAHAKUR-MP	
72	918/2023 ABLAPL/2516/2023	RAHUL RAY MAHALIK-MP	
73	919/2023 ABLAPL/2022/2023	BINODA NANDA PANDA-MP	DIBAKAR BISWAL
74	920/2023 ABLAPL/1508/2023	SARAT AMAT-MP	
75	921/2023 ABLAPL/2171/2023	TRILOCHAN BEHERA @ DAKUA-MP	
76	922/2023 ABLAPL/2170/2023	BHAGYA @ BHAGYALATA BEHERA-MP	
77	923/2023 ABLAPL/2567/2023	PHAKIRA BIHARI @ FHAKIRA-MP	SATYA NARAYAN PANDA
78	1149/2023 CRLA/523/2023	KARTIKA NAIK-MP	NITYANANDA MOHAPATRA
79	1150/2023 CRLA/523/2023	KARTIKA NAIK-MP	NITYANANDA MOHAPATRA
80	1151/2023 CRLA/181/2023	AMIYA MOHANTY@NIKIN-MP	BISHNU PRASAD PRADHAN
81	1152/2023 CRLA/185/2019	NAVAGHANA@NABAGHANA PRADHAN-MP	M/S.JITENDRA SAMANTARAY
82	1153/2023 CRLA/185/2019	NAVAGHANA@NABAGHANA PRADHAN-MP	M/S.JITENDRA SAMANTARAY
83	1154/2023 CRLA/524/2023	BUDU MALANA-MP	JYOTIRMAYA SAHOO
84	1155/2023 CRLA/524/2023	BUDU MALANA-MP	JYOTIRMAYA SAHOO
85	1156/2023 CRLA/136/2022	MANKIDIA @ SHYAMSUNDAR KHUNTIA-MP	DEBASISH SAMAL
86	1157/2023 CRLA/525/2023	SANTOSH KUMAR GOUDA @ SANTOSH GOUDA @ KHADLY	JYOTIRMAYA SAHOO
87	1158/2023 CRLA/525/2023	SANTOSH KUMAR GOUDA @ SANTOSH GOUDA @ KHADLY	JYOTIRMAYA SAHOO
88	1159/2023 CRLA/526/2023	SWADA RANA-MP	BHABANI SHANKAR DASPARIDA
89	1160/2023	SWADA RANA-MP	BHABANI SHANKAR DASPARIDA

	CRLA/526/2023		
90	1611/2023 CRLMC/2761/2022	PRASAN SAHOO@PRASANNA SAHOO-MP	DEVASHIS PANDA
91	1612/2023 CRLMC/2870/2018	CHITTA RANJAN SWAIN-MP	SWARUPKUMAR PATTNAIK
92	1613/2023 CRLMC/2282/2023	SK.MANTAZ@SK.MAMTAZ-MP	GURUPRASAD BEHERA
93	1614/2023 CRLMC/2283/2023	DEEPANKAR@DEEPAK KUMAR ROUT-MP	MANAS CHAND
94	1615/2023 CRLMC/4180/2022	KUMUDA CHANDRA MOHAPATRA-MP	
95	1616/2023 CRLMC/3643/2022	HALADHAR BEHERA-MP	KSHIROD KUMAR ROUT
96	1617/2023 CRLMC/2285/2023	MANJULA KUMAR DEVI-MP	PRONOY MOHANTY
97	1618/2023 CRLMC/2287/2023	MANOHAR SHARMA-MP	JAYDEEP PAL
98	1619/2023 CRLMC/2288/2023	MANOHAR SHRAMA-MP	JAYDEEP PAL
99	1620/2023 CRLMC/2116/2023	SUBHASIS MOHANTY-MP	RANJAN KUMAR ROUT
100	1621/2023 CRLMC/2290/2023	GADADHAR NANDA-MP	SAROJ KUMAR PADHY
101	1622/2023 CRLMC/2290/2023	GADADHAR NANDA-MP	SAROJ KUMAR PADHY
102	1623/2023 CRLMC/2291/2023	LAXMIPRIYA BARIK-MP	SUNIL KUMAR PANDA
103	1624/2023 CRLMC/2293/2023	BIJAYALAXMI DASH-MP	SATYANARAYAN MISHRA
104	2441/2023 WA/951/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
105	2442/2023 WA/951/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
106	2443/2023 WA/951/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
107	2444/2023 WA/952/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
108	2445/2023 WA/952/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
109	2446/2023 WA/952/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
110	2447/2023 WA/954/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
111	2448/2023 WA/954/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
112	2449/2023 WA/954/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
113	2450/2023 WA/953/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
114	2451/2023 WA/953/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
115	2452/2023 WA/953/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
116	2453/2023 WA/955/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, A.S.C.
117	2454/2023 WA/955/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, A.S.C.
118	2455/2023 WA/956/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
119	2456/2023 WA/956/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
120	2457/2023 WA/956/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.

121	2458/2023 WA/957/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
122	2459/2023 WA/957/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
123	2460/2023 WA/957/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
124	2461/2023 WA/958/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
125	2462/2023 WA/958/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
126	2463/2023 WA/959/2023	RAJENDRANATH MOOKERJEE-MP	BHABANI SHANKAR DASH
127	2464/2023 WA/960/2023	JYOTSNA NAYAK-MP	SATYABRATA SENAPATI
128	2465/2023 WA/961/2023	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ,A.G.A
129	2466/2023 WA/961/2023	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ,A.G.A
130	2467/2023 WA/961/2023	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ,A.G.A
131	2468/2023 WA/962/2023	STATE OF ODISHA-MP	ANAND PRAKASH DAS,A.G.A
132	2469/2023 WA/962/2023	STATE OF ODISHA-MP	ANAND PRAKASH DAS,A.G.A
133	2470/2023 WA/962/2023	STATE OF ODISHA-MP	ANAND PRAKASH DAS,A.G.A
134	2471/2023 WA/963/2023	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ, A.G.A.
135	2472/2023 WA/963/2023	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ, A.G.A.
136	2473/2023 WA/963/2023	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ, A.G.A.
137	2474/2023 WA/964/2023	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ, A.G.A.
138	2475/2023 WA/964/2023	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ, A.G.A.
139	2476/2023 WA/964/2023	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ, A.G.A.
140	6904/2023 WP(C)/14947/2023	PRANATI BEHERA-MP	SURYAKANTA DWIBEDI
141	6905/2023 WP(C)/9842/2009	INDIAN FARMERS-MP	
142	6906/2023 WP(C)/4638/2023	PRASANT KUMAR BISOYI-MP	BISWAJIT NAYAK
143	6907/2023 WP(C)/14949/2023	CHITTARANJAN JENA-MP	SRINIVAS MOHANTY
144	6908/2023 WP(C)/14950/2023	MANTAJ ALI SAHA-MP	SUBASH CHANDRA SATAPATHY
145	6909/2023 WP(C)/14952/2023	KAUSHIK SAHA-MP	ACHYUTANANDA PATTANAIAK
146	6910/2023 WP(C)/14956/2023	UDAYANATH PANIGRAHI-MP	AMIT PRASAD BOSE
147	6911/2023 WP(C)/14959/2023	D. LOKANATH-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
148	6912/2023 WP(C)/14966/2023	ALL ODISHA CONTRACTORS ASSOCIATION, BBSR-MP	DEVI PRASAD DASH
149	6913/2023 WP(C)/14965/2023	ASHOK KUMAR DIP @ ASHOK KUMAR DEEP-MP	BIDESH RANJAN BEHERA
150	6914/2023 WP(C)/14976/2023	SUJAY SHRIMANTA BISHI-MP	PRABODHA CHANDRA NAYAK
151	6915/2023 WP(C)/14982/2023	SUDHIR KUMAR PATTANAIAK @ PATTANAYAK-MP	SWAPNA KUMAR OJHA
152	6916/2023	KASINATH DAS-MP	RASHMIKANTA MAHALIK

153	WP(C)/34478/2022 6917/2023	MAA SARASWATI SHG, KENDRAPARA-MP	MANOJ KUMAR MOHANTY
154	WP(C)/14987/2023 6918/2023	JIBARDHAN MENDALI-MP	
155	WP(C)/14048/2023 6919/2023	MANORANJAN PANDIT-MP	BISWAJIT NAYAK
156	WP(C)/14990/2023 6920/2023	SHESA DUNDI-MP	DEBENDRA NARAYAN PATTANAIAK
157	WP(C)/14994/2023 6921/2023	DR.ANJALI PATTANAIAK-MP	
158	WP(C)/26148/2021 6922/2023	AKHILA CHANDRA RAM-MP	BHASKAR CHANDRA PANDA
159	WP(C)/15004/2023 6923/2023	JAYANTI JENA-MP	SUBIR PALIT
160	WP(C)/15010/2023 6924/2023	KAILASH CHANDRA JENA-MP	UMESH CHANDRA MOHANTY
161	WP(C)/15013/2023 6925/2023	SUSANTA KUMAR PANDA-MP	SUBHASISH DAS
162	WP(C)/15016/2023 6926/2023	JAYANTI JENA-MP	AMITABH MISHRA
163	WP(C)/15015/2023 6927/2023	M/S.MADHYANCHAL VIDYUT VITARAM NIGAM LTD. LUCERNOVAPSI	
164	WP(C)/15017/2023 6928/2023	CHAKRADHAR BEHERA-MP	M/S.BISWANATH DASH
165	WP(C)/25007/2012 6929/2023	M/S.KBM CONSTRUCTION, PURI-MP	SUKANTA KUMAR DALAI
166	WP(C)/15029/2023 6930/2023	KRUSHNA CHANDRA SETHI-MP	SIDHESWAR MALLIK
167	WP(C)/15031/2023 6931/2023	SANTOSH KUMAR NAYAK-MP	BIJAYA KUMAR PARIDA 2
168	WP(C)/12673/2020 6932/2023	NANDA KISHORE TIBERI WAL-MP	
169	WP(C)/8223/2023 6933/2023	SUJIT KUMAR PADHY-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
170	WP(C)/15043/2023 6934/2023	M/S. PRINTLINK COMPUTER AND COMMUNICATION PVT.LIMITED, BISSAMPUR	
171	WP(C)/15050/2023 6935/2023	PRAVAKAR BEHERA-MP	BHABANI PRASAD MOHANTY
172	WP(C)/15051/2023 6936/2023	ARUNA MOHANTY-MP	SURESH KUMAR CHOUDHURY
173	WP(C)/15054/2023 6937/2023	JITENDRA NATH SAHU-MP	BHABANI PRASAD MOHANTY
174	WP(C)/15044/2023 6938/2023	SUBHASHREE KHUNTIA-MP	DEBABRATA RATH
175	WP(C)/15057/2023 6939/2023	JYOTSNARANI SARANGI-MP	AKSHAYA KUMAR PANDEY
176	WP(C)/15058/2023 6940/2023	TULSA SINGH-MP	M/S.SUDHEER KUMAR SAHOO
177	WP(C)/4898/2018 6941/2023	MOUSUMI NAYAK-MP	MANAS RANJAN SANDHIBIGRAH
178	WP(C)/15063/2023 6942/2023	MURNMAYAI DAS-MP	BHASKAR CHANDRA PANDA
179	WP(C)/15064/2023 6943/2023	PRASANT PARIDA-MP	
180	WP(C)/32348/2022 6944/2023	PURNA CHANDRA PANIGRAHI-MP	SIDHARTHA SWAIN
181	WP(C)/15066/2023 6945/2023	SWAPNIL KUMAR PRADHAN-MP	SANGRAM JENA
182	WP(C)/15067/2023 6946/2023	SARATA KUMAR PANDA-MP	BIRAJA PRASANNA DAS
183	WP(C)/14513/2023 6947/2023	SUDIPTA CHAND-MP	ASIT KUMAR JENA
	WP(C)/15068/2023		

184	6948/2023 WP(C)/12531/2023	RAJENDRA KUMAR MOHAPATRA-MP	MANOJ KUMAR PATI
185	6949/2023 WP(C)/12532/2023	RAJENDRA KUMAR MOHAPATRA-MP	MANOJ KUMAR PATI
186	6950/2023 WP(C)/10567/2023	DILIP KUMAR NAG-MP	
187	6951/2023 WP(C)/15074/2023	MOHANTY SONALIKA-MP	SATYABRATA MOHANTY
188	6952/2023 WP(C)/15079/2023	ASKA CO-OP. SUGAR INDUSTRIES LTD.-MP	BAIJAYANTI MOHANTY
189	6953/2023 WP(C)/15080/2023	SOURABHA RANJAN NAYAK-MP	MANOJ KUMAR MOHANTY
190	6954/2023 WP(C)/21003/2021	TAPAN KUMAR DAS-MP	M/S DEBASIS TRIPATHY, M. PANIGRAHI, P.K. PANIGRAHI
191	6955/2023 WP(C)/15096/2023	M/S KBM CONSTRUCTION, PURI-MP	SUKANTA KUMAR DALAI
192	6956/2023 WP(C)/33441/2021	DIPTI PRASAD DAS-MP	
193	6957/2023 WP(C)/11069/2023	JASODA GIRI-MP	
194	6958/2023 WP(C)/15119/2023	ABHIMANYU BARIK-MP	GAGAN BIHARI SINGH
195	6959/2023 WP(C)/35790/2022	ADARSH KUMAR SAHU-MP	PRIYADARSHINEE BIJAYALAXMI DAS
196	6960/2023 WP(C)/10357/2023	M/S. ATUL KUMAR JENA, BHADRAK-MP	RUDRA PRASAD KAR
197	6961/2023 WP(C)/4212/2023	ABANI KUMAR SWAIN-MP	RAMAKANTA SARANGI
198	6962/2023 WP(C)/11769/2023	TUKUNA SWAIN-MP	BHARAT BHUSAN ROUSTRAY
199	6963/2023 WP(C)/11769/2023	TUKUNA SWAIN-MP	BHARAT BHUSAN ROUSTRAY
200	6964/2023 WP(C)/17768/2022	RAJESWARI PANDA-MP	SWAPNA KUMAR OJHA
201	6965/2023 WP(C)/15127/2023	M/S. K R ENTERPRISES-MP	JIBAN JYOTI PRADHAN
202	6966/2023 WP(C)/15135/2023	LAXMIDHAR KAMILA-MP	ARUN KUMAR PATRA
203	6967/2023 WP(C)/15137/2023	SARAT KUMAR RATH-MP	TANMAY MISHRA
204	6968/2023 WP(C)/15138/2023	LAXMIDHAR KAMILA-MP	ARUN KUMAR PATRA
205	6969/2023 WP(C)/15139/2023	PRAMILA BARIK-MP	SANJAY KUMAR PRADHAN
206	6970/2023 WP(C)/15140/2023	MEGHAMALA PATI-MP	TRILOCHAN DASH
207	6971/2023 WP(C)/15141/2023	ADWAITA PRASAD MALLIK-MP	SUBHA BIKASH PANDA
208	6972/2023 WP(C)/15142/2023	S. TRUPATIMAYEE PRADHAN @ SUSIL KUMAR PRADHAN	SANJAY KUMAR DAS (2)
209	6973/2023 WP(C)/14236/2023	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD., GANJAM-MP	
210	6974/2023 WP(C)/15143/2023	DIBYA LOCHAN BAL-MP	DAYANANDA MOHAPATRA
211	6975/2023 WP(C)/440/2022	BISHNUPRIYA PANIGRAHI-MP	SOUMYA MISHRA
212	6976/2023 WP(C)/15149/2023	DR. GAURAV DASH-MP	SUVALAXMI DEVI
213	6977/2023 WP(C)/19567/2022	DHANI PATRA-MP	SUKANTA KUMAR DALAI
214	6978/2023 WP(C)/15151/2023	BHUDHARAM MUNDA-MP	SATYAM DAS PATTNAIK
215	6979/2023	DEPUTY DIRECTOR, MODEL STUDIES AND RESEARCH, BURLAK-MP	PRASAD PANDA, AGA

216	WP(C)/21053/2022 6980/2023	MANAS RANJAN PANDA-MP	SHASHI BHUSAN JENA
217	WP(C)/15153/2023 6981/2023	PRAFULLA KU.JENA-MP	M/S.H.N.MOHAPATRA
218	WP(C)/2256/2012 6982/2023	SUBHASHREE DEBATA-MP	SHASHI BHUSAN JENA
219	WP(C)/15154/2023 6983/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
	WP(C)/14057/2023		